

that the number of unauthorised guest-houses in Delhi detected during the last two years and upto 28th August, 1991 is as under:-

Year	Number of un-authorised guest-houses
1989	42
1990	37
1991 (upto 28.8.1991)	23

(b) The number of authorised guest-houses opened in Delhi during the aforesaid period is as under:-

Year	Number of authorised guest-house
1989	14
1990	2
1991 (upto 28.8.1991)	5

(c) The Delhi Police has reported that regulations have been framed regarding places of public entertainment in the Union territory of Delhi which inter-alia relate to the suitability of the applicant, fitness of the locality and the place which is proposed to be used for the purpose of entertainment. While determining the fitness of the locality and the place, the police authorities also obtain "No Objection Certificates" from the concerned agencies.

249 *Uttar Pradesh*
New Telephone Circle in Jaunpur
District of U.P.

5852. SHRI ARJUN SINGH YADAV:
Will the Minister of COMMUNICATION be pleased to state:

(a) whether the Government propose to

set up new telephone division of Ghazipur and Jaunpur in Jaunpur by decentralizing Robertsganj, Ghazipur, Bhadohi, Mirzapur and Jaunpur Telephone Circle Office of Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) No, Sir. There is no such proposal.

(b) Does not arise.

[English]
250

Foreigners

Restriction on entry and exit of Persons from the Country

5853. SHRI RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of persons on whom restrictions on the entry into and exit from the country imposed is increasing;

(b) if so, the number of persons on whom such restrictions has been imposed during the current year; and

(c) the action taken by the Government to reduce this number?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). Restrictions on the entry exit of persons are imposed on security, economic etc. considerations. Such restrictions are imposed by various agencies. It is, therefore, not possible to say the number of persons on whom such restrictions have been imposed at a given time. The matter, however, is reviewed from time to time.